



Allahabad Bench

C P No. 299/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act 2013

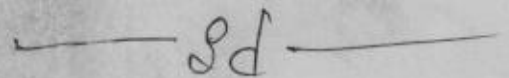
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Petitioner	
2.	Monica Nanda	PCS	Respondent	

CP NO. 299/ALD/2018

Sh. Krishna Dev Vyas, Advocate for the petitioner and Ms. Monica Nanda, PCS for the respondent are present.

At the request of respondent, list the matter on 28th November, 2019.

Dated: 24.10.2019



A.R.K. SINHA
MEMBER (J)